

In the National Company Law Tribunal, New Delhi
Registrar

C.P. No. 200(ND)/2007

SECTION OF THE COMPANIES ACT, 2013: 397/398

In the matter of:

Hanuman Choudhary & Ors

.....**Petitioner**

VS.

M/s Devesh Hotels & Resorts Pvt. Ltd

.....**Respondent**

Order delivered on 7.9.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : None Appeared

For Respondent(s) : Shri Praveen Kumar, Advocate (Respondent No. 27)

ORDER

The respondent company is registered with ROC Rajasthan and pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India, the matter stands transferred to NCLT Jaipur.

The parties are directed to appear before the NCLT Jaipur on 25.10.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar